

DIVISION BENCH

ITEM NO.109

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA NO.02/2024 IN APPEAL No.08/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 2nd May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	JABBAR & ANR. V/S ROC & ANR.
UNDER SECTION	252 OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Saurabh Sharma with Sh. Archit Sharma, Advs.: *For Appellant/Applicant*

Sh. Anurup Dutta, Proxy for *: For the ROC*

Sh. Shivendra Bahadur Singh, CGSC

Sh. Gaurav Mahajan, Sr. S.C. *: For the I.T. Deptt.*

ORDER

IA NO.02/2024

Ld. Counsels representing the parties are present.

- 1.** This application has been filed for seeking condonation of delay in filing the main appeal.
- 2.** The notices in this case were issued to the ROC as well as to the Income Tax Department.
- 3.** Ld. Counsels representing the ROC as well as the Income Tax Department seek another opportunity for filing reply.
- 4.** Let the needful be done within a period of ten days by serving an advance copy to the other side.
- 5.** Let the matter be adjourned for further hearing on 16th May, 2024.

-Sd-

**(Ashish Verma)
Member (Technical)**

2nd May, 2024

*Kavya Prakash Srivastava
(Stenographer)*

-Sd-

**(Praveen Gupta)
Member (Judicial)**